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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 10/NCLT/AHM/2017 with Gujarat High Court CA no. 473/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

Magic Engineering Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. TANVISH BHATT	ADVOCATE	PETITIONER	7
2. WISHA OJHA.	AOVOCATE	PETITIONER	NOLa.

ORDER

Learned Advocate Mr. Tanvish Bhatt with Learned Advocate Ms. Nisha Ojha i/b Wadia Ghandy & Co. present for Petitioner.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of July, 2017.

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